DECEMBER 2. 1980

15

Setting up of New Grass-Root ... Refineries

*210. SHRI KRISHNA CHANDRA HALDER: SHRI MADHAVRAO SCINDIA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government are considering to take a major investment decision for setting up two grass-root refineries in the country with a total capacity of nine million tonnes;
- (b) if so, when and names of the places where the refineries will be set up; and
- (c) whether Government before setting up the refineries will look into this aspect of the unemployment problem of each State?

THE MNISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHE-MICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir. Investment decisions will be taken after receipt of the feasibility reports and their examination.

- (b) A 6 MTPA refinery in the West Coast around Mangalore and a 3 MTPA refinery in the North West around Karnal are proposed to be set up. It is proposed that the refineries will be operational during 1985-86.
- (c) Decisions will be taken on overall techno-economic considerations.

SHRI KRISHNA CHANDRA HAL-DER: Minister in his reply has said that two refineries will be set up one at Mangalore and another at Karnal. He has said that the refineries will be in operation during 1985-86. But he has not indicated what will be the total investment? I would like to know from the hon. Minister, is the investment going to be Rs. 450 crores? SHRI DALBIR SINGH: Sites have to be selected by the Site Selection Committee. After that feasibility report will be prepared. After preparing the feasibility report, all aspects will be examined.

SHRI KRISHNA CHANDRA HAL-DER: In reply to (b) he has stated that 'It is proposed that the refineries will be operational during 1985-86 and in reply to (c) he has said 'Decisions will be taken on overall technoeconomic consideration'. My question is except technical hands, at the time of recruitment of workers would due weightage be given to the recruitment of local people?'

In these two refineries, though you have said that these will be operational during 1985-86, still you are unable to say about investment?

SHRI DALBIR SINGH: The considerations that are taken at the time of the setting up of the refineries are—extent and pattern of demand of petroleum products in the country and in that area, facilities available for transportation of crude and products, availability of other infra-structure such as land, power, water, etc.

As for employment of persons in the refineries, it may be stated, usually all appointments to posts carrying a pay scale the maximum of which does not exceed Rs. 800 per month are done through the local employment exchanges of the local people. The posts carrying a salary above this amount are usually filled on an all-India basis.

SHRI KRISHNA CHANDRA HAL-DER: Below Rs. 800 the workers and employees will be recruited from the local area.

MR. SPEAKER: He has already explained it. Upto Rs. 800 means the pay below Rs. 800/-.

SHRI CHARANJI LAL SHARMA: Is there any proposal to set up a refinery at Karnal (Haryana)?

SHRI DALBIR SINGH: Sir, the Site Selection Committee has selected three locations in this North Western Region and it is one of them. Karnal is the first one. There is a proposal for a refinery to be set up around Karnal.

MR. SPEAKER: Why this absenteeism today? Again, this is happening in the House.

Seats Vacant in Lok Sabha, Rajya Sabha and State Assemblies

*211. SHRI HARKESH BAHADUR: SHRI SOMNOTH CHATTER-JEE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to lay a statement showing:

(a) number of seats vacant in Lok Sabha, Rajya Sabha and the dif-

feret State Assemblies and when such vacancies have occurred;

- (b) whether decision has been taken to hold the by-elections for filling such vacancies; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) A statement showing the details of the vacancies in Lok Sabha/Rajya Sabha and the different State Legislative Assemblies is laid on the Table of the House.

- (b) The Election Commission has not so far taken any decision in the matter.
 - (c) Does not arise.

Statement

The details of vacancies in Lot Sabha, Rajya sabha and Legislative Assemblies

LOK SABHA

Name of the State	No. of vacan-	No. and names of constituency	Date of vacancy	Remarks
1	2	3	4	5
I. Assam	. 12	3- Autonomous Distt(ST) 4- Dhubri 5- Kokrajhar (ST) 6- Barpeta 7- Gauhati 8- Mangaldoi 9- Tezpur 10- Nowgong 11- Kaliabor 12- Jorhat 13- Dibrugarh 14- Lakhimpur		Election to these 12 vacancies to be held after the situation in the State is normalised.
2. Meghalaya .	. 1	1- Shillong		Election to be held only after the issue of foreign nationals is settled.
3. Uttar Pradesh	5	54~ Mirzapur 2~ Garhwai 25~ Amethi 56~ Allahabad 12~ Bareilly	30.4.80 19.5.80 23.6.80 28.7.80 18.9.80	